

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

O.A. No. 183/1997

Sri Gahim ch. Boro

Applicant(s)

Union of India & ORS

Respondent(s)

M. M. Chanda, N. D. Goswami

Advocate for the Applicant(s)

M. S. Ali, Sri C.G.S.C

Advocate for the Respondent(s)

Office Note

Date

Court Orders

20.8.97

Heard Mrs N.D.Goswami, learned counsel for the applicant, and Mr S.Ali, learned. Sr.C.G.S.C, for the respondents.

The applicant was transferred from Guwahati to Agartala as a result of his being declared surplus. After joining Agartala he has been making representations for a posting in Guwahati. The last representation was submitted by him on 14.7.1997. There is no ground for scrutiny and adjudication by this Tribunal on this matter as at present. However, the application is disposed of with a direction to the respondents to dispose of the representation dated 14.7.1997 submitted by the applicant as early as possible and at any rate within a period of 3 months from today.

The application is disposed of in terms of the above order.

Copy of this order may be furnished to the counsel of the parties.

60  
Member

This application is in form and within the C. R. of Rs. 50/- deposited via  
IPO/BD No 751883  
Dated ... 19/8/97  
19/8/97  
D. B. Registrar  
19/8/97  
8/9/97  
Copy of the order  
has been issued to the  
parties vide O.R. No.  
2893 to 2899 on  
1.9.97.